## ATTENDANCE-CUM-ORDER SHEET OF HEARING

## NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

CP No.01/241(1)/242(4)/243(1)(b)/GB/2016

Shanta Prasad Chakraborty & ors

- Petitioners

-Versus-

M/s. Bochapathar Tea Estate Pvt.Ltd & ors.

- Respondents

## **PRESENT**

Hon'ble Mr. Justice P K Saikia, Member (J)

Date of hearing: 06.03.2017

Name of the Company	
Under Section	241(1)/242(4)/243(1)(b).

SI.	Name & Designation of Authorized	Appearing on behalf of	Signature	
No.	Representative.(in Capital Letters).		with date	

## ORDER

Heard Mr. S.K.Baid , Company Secretary, appearing on behalf of the petitioners. Also heard Mr. S.Bharali and Mr. J.M.Hazarika, Advocates, appearing on behalf of the respondent No.1 as well as Mr.S.Binani, PCA, appearing on behalf of the respondent Nos. 5 and 6.

Mr.J.M.Hazarika, learned counsel for the respondent No.1 prays for some time to file reply. Prayer is allowed.

It is submitted by Mr. S.K.Baid,, Company Secretary that he has already filed reply.

As agreed to by the parties, list the matter on 20.04.2017.

The learned counsel for the respondent No.1 is directed to file reply within 4 weeks from today supplying copies thereof to the petitioners simultaneously. The petitioners shall file rejoinder, if any, within two weeks therefroms

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IA No.7 of 2017 C.P.No. 01 of 2016

Mr.S.Binani, PCA, appearing on behalf of the respondent Nos. 5 and 6, submitted that in this proceeding, respondent Nos. 5 and 6 are not necessary parties.

Mr. S.Binani, is asked to furnish copies of the application to Mr. S.K.Baid , Company Secretary, appearing on behalf of the petitioners during the course of the day.

List the matter on 20.04.2017 for filing reply, if any.

Member (Judicial)
National Company Law Tribunal

Guwahati Bench

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